

LOK SABHA DEBATES

I

2

LOK SABHA

Wednesday November 23, 1977/Agrahayana 2, 1899 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. SPEAKER in the Chair]

RESOLUTION RE. LOSS OF LIFE AND PROPERTY IN RECENT CYCLONES IN KERALA AND LAKSHADWEEP

MR. SPEAKER: Before we commence the work, I would like to place before the House the following Resolution:

"The House expresses its deep sense of sorrow at the serious loss of life and property suffered by the people in the State of Kerala and Union Territory of Lakshadweep on account of the recent cyclones and expresses its deep-felt sympathy with the members of the bereaved families."

The Resolution was agreed to.

MR. SPEAKER: Members may please stand in silence for a while.

The Members then stood in silence for a short while

OBITUARY REFERENCE

MR. SPEAKER: I have to inform the House of the sad demise of one of our former colleagues, Shri Bal Krishna Singh, who was a Member of the Third Lok Sabha during the years 1962-67 representing Chandauli constituency of Uttar Pradesh.

Before his election to Lok Sabha in 1962, Shri Singh was closely associated with the District Board and later on 2559 LS-1.

Zila Parishad, Varanasi and served on those bodies in various capacities with distinction. A devoted social worker, himself a farmer, he championed the cause of the farmers and worked tirelessly for their upliftment. He took active part in the co-operative movement and cane unions. A man of very amiable disposition, he was very popular with his friends and colleagues. He was also keenly interested in educational activities and he founded a very big educational institution of which he was a Manager.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while

ORAL ANSWERS TO QUESTIONS

Arrest of Senior Civil Servants

*121. PROF P. G. MAVALANKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the C.B.I. have charge-sheeted and/or arrested senior civil servants including Sarvashri Aggarwal and Vohra during the months of September, October, November, 1977;

(b) if so, full facts thereof.

(c) whether the said arrests or otherwise were made on the strength of a warrant in each case and whether the person concerned was allowed bail.

(d) if so, full details thereof;

(e) if not, why not; and